

*IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "A-SMC" KOLKATA*

Before Shri Sanjay Garg, Judicial Member

आयकर अपील सं.य/ ITA No. 1797/Kol/2019 Assessment Year:2010-11
--

Kishor Daga & Others HUF C/o Subash Agarwal & Associates, Advocates, Sidha Gibson, 1 Gibson Lane, Suite 213, 2 nd Fl., Kolkata-69. [PAN No.AAGHK 7632G	<u>बनाम/</u> V/s.	Income Tax Officer, Ward-35(3), Aayakar Bhawan Poorba, 110 Shantipally, Kolkata- 107.
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

Hearing through video Conferencing

अपीलार्थी की ओर से/By Appellant	Shri Avijit Dey, Advocate, AR
प्रत्यर्थी की ओर से/By Respondent	Shri Jayanta Khanra, JCIT, JCIT-SR-DR
सुनवाई की तारीख/Date of Hearing	10-02-2021
घोषणा की तारीख/Date of Pronouncement	10-02-2021

आदेश /O R D E R

The present appeal has been preferred by the assessee against the order dated 31st May, 2019 of the Commissioner of Income-tax (Appeals)-10, Kolkata [hereinafter referred to as 'CIT(A)'].

2. At the outset, Shri Subash Agarwal, Advocate, the Ld. Counsel for the assessee vide an application dated 09-02-2021 has submitted that the appellant/assessee has opted for "*Vivad Se Vishwas Scheme*" and the Ld. Pr. CIT,

Kol-5 has issued a certificate (Form 3) to this effect, therefore, he intends to withdraw the present appeal. The Ld. DR has no objection for the said withdrawal.

In view of the above, the appeal of the assessee is hereby dismissed as 'Withdrawn'.

Order pronounced in open court at the close of the hearing on
Wednesday, 10th February, 2021.

Sd/-
(Sanjay Garg)
Judicial Member

Kolkata,
**PP/Sr.PS

दिनांक:- 10/02/2021 कोलकाता

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant-Kishor Daga & Ors HUF C/o Subash Agarwal & Associates, Advocates, Sidha Gibson, 1 Gibson Lane, Suite 213, 2nd Fl., Kolkata-69.
2. प्रत्यर्थी/Respondent-ITO Wd-35(3), Aayakar Bhawa, Poorba, 110 Shantipally, Kolkata-107.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

सहायक पंजीकार
आयकर अपीलीय अधिकरण,
कोलकाता ।